## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 15/05/2016 RT CP NO. 161/Chd/Hry/2017

Mr. Rajendra Kumar & Sons (HUF)Petitione	ioner.
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Versus.

M/s. Yamuna Power and Infrastructure Ltd. ....Respondent.

Present: None.

Case received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the company is situated in the State of Haryana.

List the matter for hearing on 18.08.2017. Notice of hearing be issued by Speed Post to both the parties.

(Justice R.P.Nagrath) Member (Judicial)

June 28, 2017 saini